

Nabha Power and L & T Comments on RTM Regulations

Ref: No. RA-14026(11)/2/2018/CERC Dated: 6th August, 2019

Dear Sir,

With reference to the Public notice mentioned under reference above, please find comments on Real Time Market on Electricity from Nabha Power Limited:-

1. Applicability of RTM on the State embedded Generators (within SLDC jurisdiction area).
2. What will be the point of scheduling of power for both generators and Discoms.
3. In case its regional periphery who will bear the cost of transmission charges and losses (Generators or Discoms) incurring outside the purview of PPA for long term contracts.
4. Profit sharing mechanism needs to be finalized for all types of power plants like 62 and 63 (CASE-1/CASE-2).
5. Is the market operationalized on single Exchange or allowed through multiple exchanges. If available on multiple exchange platforms, the how MOD will be ensured.

Thanks and Regards

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